

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu /Kashmir

Notification
Jammu, 03rd December 2025

S. O. ³⁰⁶ .- In exercise of the powers conferred by Section 18 of the Bharatiya Nagrarik Suraksha Sanhita, 2023, the Government hereby appoints the below mentioned officers of the Jammu and Kashmir Prosecution Service as Public Prosecutor(s) and Additional Public Prosecutor(s) for conducting criminal cases in the Courts indicated against each:

S.No.	Name of Officer	Appointment in the assigned court
1	Mr. Abdul Rashid Mir, Chief Prosecuting Officer	Public Prosecutor, Principal District and Sessions Court, Anantnag
2	Mr. Arif Majeed Romshoo, Senior Prosecuting Officer	Special Public Prosecutor, NIA/NDPS Courts, Anantnag
3	Mr. Javed Ahmad Sheikh, Senior Prosecuting Officer	Assistant Public Prosecutor, CJM Court, Anantnag in addition to his own assignment.

By Order of the Government of Jammu and Kashmir

Sd/-

(Chandraker Bharti)IAS

Principal Secretary to the Government

No.HOME-Pros/121/2025[CC:7696371]

Dated: 03.12.2025

Copy to the :

1. Director General of Police, J&K
2. Principal Secretary to the Hon'ble Lt. Governor, J&K.
3. Director General of Prosecution, J&K
4. Joint Secretary (JKL), Ministry of Home Affairs, Government of India.
5. Secretary, Department of Law, Justices and Parliamentary Affairs, J&K.
6. All District Magistrates, Jammu/Kashmir
7. Director, Archives, Archaeology and Museums.
8. Director Prosecution, Kashmir/Jammu.
9. All Joint Director Prosecution/Deputy Director Prosecution, J&K.
10. Private Secretary to the Chief Secretary.

11. Private Secretary to the Principal Secretary to the Government Home
Department,

12. I/C Website

Copy to also to the :

1. Registrar General, J&K High Court Srinagar/Jammu,
2. All Principal District and Sessions Judge(s),



(Rouf Ahmad Lone) JKAS

Under Secretary to the Government